

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD
REGIONAL BENCH - COURT NO. 3**

CUSTOMS Appeal No. 10798 of 2023-DB

[Arising out of Order-in-Appeal No. AHD-CUSTOM-000-APP-142-23-24 dated 14.08.2023
passed by Commissioner (Appeals), Commissioner of Customs, Ahmedabad]

METALLOYS RECYCLING LIMITED

.... Appellant

12, Niraj Industrial Estate, Off Mahakali Caves Road,
Andheri (East), Mumbai – 400093

VERSUS

Commissioner of Customs, Ahmedabad

.... Respondent

4th Floor, Hudco Bhawan, Ishwar Bhuvan Road,
Navarangpura, Ahmedabad -380009

APPEARANCE :

Shri Harishankar Adhyaprasad Pandey, Sr. Legal Officer for the Appellants
Shri Rajesh R. Kurup, Superintendent for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 25.04.2024
DATE OF DECISION: 25.07.2024_

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Customs Appeal
No. 10796 of 2023.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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